

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 26.11.2009
ANSWERED ON

DIVERSION OF ROAD WITHOUT AFFECTING KHASRA NO. 874

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Smt. Renubala Pradhan

Will the Minister of COAL AND MINES be pleased to state :-
to the answer to Unstarred Question 2597, Starred Question 305 and Starred Question 289 given in the
Rajya Sabha on 6 September, 2009, 6 December, 2007 and 23 July, 2009 respectively and state;

- (a) whether Government is aware that the actual ownership of Khasra No. 874 in Dindarpur village has been transferred through Registered Power of Attorney to several other persons;
- (b) whether in view of the dispute over ownership of Khasra No. 874 Government proposes to divert the road in a manner that Khasra No. 874 is not affected subsequent to notification No. F.9(88)/2004/L&B/LA/176 dated 7.4.2006;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) to (d) :The Government of National Capital Territory of Delhi (GNCTD) has informed that the registration of Power of Attorney is governed by the Registration Act, 1908 which inter alia, provides that the registration of General Power of Attorney can be done in the office of Sub-Registrar in whose jurisdiction the property is situated or in the jurisdiction of Sub-Registrar where in the executors desire to register. The GNCTD has also informed that as per the record of the Sub-Registrar on whose local jurisdiction the Khasra No. 874 is situated, the General Power of Attorney in respect of the said Khasra has not been found registered during the period 2005-09.

The GNCTD has further informed that as per the revenue records, Khasra No. 874 is Shamlat Deh and Shri Raje Ram, son of Shri Nyadar, resident of Dindarpur is the recorded Cultivator in "Jamabandi year 1990-91". GNCTD has further informed that no objection in respect of ownership of land over Khasra No.874 is recorded in the revenue records and that a total of 2 bigha 7 biswa of this Khasra No874 of Village Dindarpur is proposed to be acquired on the 100 m road.